

Corporation Limited (GSSC), Gandhinagar, Gujarat, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2334/18/25]

(B) A copy each (in English and Hindi) of the following papers: -

(i) (a) Annual Report and Accounts of Chaudhary Charan Singh National Institute of Agricultural Marketing (CCS NIAM), Jaipur, Rajasthan, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Performance Review of the above Institute, for the year 2023-24.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2332/18/25]

(ii) (a) Annual Report and Accounts of the National Agricultural Cooperative Marketing Federation of India Limited (NAFED), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Federation.

[Placed in Library. See No. L.T. 2573/18/25]

Report (2023-24) of the Prasar Bharati (Broadcasting Corporation of India) New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): Sir, I lay on the Table:-

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 31 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990:-

(a) Annual Report of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2023-24.

(b) Review by Government on the working of the above corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2359/18/25]